

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 30TH APRIL, 2025

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 years old			Pendency of Cases which are more than 5 years old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM*	107908	411829	519737	3844	14756	18600	3023	11391	14414	108729	415194	523923	438	1755	2193	17775	50331	68106
NAGALAND	1494	2434	3928	124	205	329	118	201	319	1500	2438	3938	06	10	16	318	830	1148
MIZORAM	3819	2967	6786	642	652	1294	771	798	1569	3690	2821	6511	42	09	51	392	182	574
ARUNACHAL PRADESH	2761	12679	15440	343	767	1110	296	583	879	2808	12863	15671	28	55	83	155	3156	3311

*After Physical Verification.